

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4357
TO BE ANSWERED ON 19.07.2019

ONE-STOP-CENTRES

4357. SHRI THOMAS CHAZHIKADAN:
SHRI SUNIL KUMAR MONDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether One-Stop-Centres has been setup in Kottayam district of Kerala, if so, the details thereof;
- (b) the total funds allocated, released, sanctioned and utilised under the said scheme along with the percentage of funds utilised by it;
- (c) whether the Government has proposed to upgrade or introduce a new scheme to improve the condition of women affected by violence of any kind under One-Stop-Centre; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): One Stop Centre (OSC) at Kottayam district of Kerala has been approved under One Stop Centre Scheme. An amount of Rs.6,91,075/- has been sanctioned and released for setting up of OSC and Rs.24,34,686/- has also been released to Kottayam district for construction of the OSC building during the year 2018-19.
- (c) & (d): Since the OSC Scheme is a comprehensive scheme which provide for a range of services for violence affected women including police facilitation, legal counselling, psycho-social counselling, medical aid and temporary shelter in an integrated manner under one roof to women affected by violence, Government is currently not considering to upgrade or introduce a new scheme.
